

[22 July, 2002]

RAJYA SABHA

All the issues relating to role of CPCSEA on medical research and amendments to rules, procedures etc. that may be needed, has been taken up with Committee of Secretariat.

Ban on non-reusable plastic items

491. DR. C. NARAYANA REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Government of Tamil Nadu has banned non-reusable plastic items in the interest of public health;

(b) whether there is any a proposal with Government to impose similar ban throughout the country;

(c) if so, whether a bill will be introduced for the purpose; and

(d) if not, whether Government's would consider the feasibility of such a ban for the benefit of public?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) to (d) No, Sir.

Upgradation of Government Ayurveda College, Raipur

†492. SHRI RAMDHAR KASHYAP: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any proposal to upgrade Government Ayurveda College, Raipur has been received by Government; and

(b) if so, the action taken, so far, in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) to (d) No, Sir. Proposal for Grant-in-aid of Rs. 49.91 lakhs for capital works and purchase of equipment etc. has been received from State Government of Chattisgarh.

(b) Grant-in-aid could not be sanctioned as Utilization Certificate in respect of grant of Rs. 5.00 lakhs sanctioned to the college during 1991 -92 is awaited.

†Original notice of the Question was received in Hindi.